

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

TA (AT) (Competition) No. 39 of 2017
(Old Appeal No. 02/2017)

IN THE MATTER OF:

J.K. Lakshmi Cement Ltd.

...Appellant

Versus

CCI & Anr.

...Respondents

Present:-

For Appellant : Mr. Jeevan Prakash, Advocate.

For Respondent: Ms. Neha Mishra, Advocate.

With

TA (AT) (Competition) No. 40 of 2017
(Old Appeal No. 03/2017)

IN THE MATTER OF:

Ambuja Cements Ltd.

...Appellant

Versus

CCI & Ors.

...Respondents

Present:-

For Appellant : Mr. Anand Singh Sethi, Advocate.

For Respondent: Ms. Neha Mishra, Advocate.

With

TA (AT) (Competition) No. 41 of 2017
(Old Appeal No. 04/2017)

IN THE MATTER OF:

ACC Limited.

...Appellant

Versus

CCI & Ors.

...Respondents

Present:-

For Appellant : Mr. Anand Singh Sethi, Advocate.

TA (AT) (Competition) No. 39, 40, 41, 42, 43, 44 & 45 of 2017

For Respondent: Ms. Neha Mishra, Advocate.

With

TA (AT) (Competition) No. 42 of 2017
(Old Appeal No. 05/2017)

IN THE MATTER OF:

J.K. Cement Ltd.

...Appellant

Versus

CCI & Ors.

...Respondents

Present:-

For Appellant : Mr. P.K. Bhatta, Advocate.

For Respondent: Mr. Neha Mishra, Advocate.

With

TA (AT) (Competition) No. 43 of 2017
(Old Appeal No. 06/2017)

IN THE MATTER OF:

M/s Shree Cement Ltd.

...Appellant

Versus

CCI & Ors.

...Respondents

Present:-

For Appellant : Mr. Pranjal Prateek and

Mr. Aman Singh Bareha, Advocates

For Respondent: Mr. Neha Mishra, Advocate.

With

TA (AT) (Competition) No. 44 of 2017
(Old Appeal No. 08/2017)

IN THE MATTER OF:

Ultra Tech Cement Ltd.

...Appellant

Versus

CCI & Ors.

...Respondents

Present:-

For Appellant : Ms. Shravoni Shekhar, Advocate.

For Respondent: Mr. Neha Mishra, Advocate.

With

TA (AT) (Competition) No. 45 of 2017
(Old Appeal No. 11/2017)

IN THE MATTER OF:

Jaiprakash Associates Ltd.

...Appellant

Versus

CCI & Ors.

...Respondents

Present:-

**For Appellant : Ms. Nidhi Singh Prakash, Mr. Ankit Ghosh and Mr.
Chandramanli Dwavedi, Advocates.**

For Respondent: None.

ORDER

18-09-2019 As the Bench is not available on regular days, let these appeals be released from this Bench and not to be treated as part-heard matter.

These Appeals be posted after obtaining the orders of the Hon'ble Chairperson for listing before an appropriate Bench.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

R N/gc/